

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-106/2007/1111 /A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Romen Baruah,  
District & Sessions Judge,  
Morigaon.

Dated Guwahati, the 21<sup>st</sup> February, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. DJM/931, dated 19.02.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.02.2025, along with station leave permission from the evening of 20.02.2025 till the morning of 24.02.2025**, has been granted. The Addl. Sessions Judge cum Special Judge, POCSO, Morigaon, and in her absence, the Addl. District & Sessions Judge, Morigaon, and in his absence, the Chief Judicial Magistrate, Morigaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo No.HC.VII-106/2007/1112 /A, dated , 21-02-25

Copy to:

1/ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Subs*